

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/293/2020, IA (IBC)/771/2022, IA (IBC)/509/2023, Contempt .A (IBC)/06/2024 in CP(IB) No.372/7/HDB/2018
NAME OF THE COMPANY	Indu Projects Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Indu Projects Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/293/2020

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Ms. Dhanya for the Respondents No.3 & 7.

Ld. Counsel Ms. Kajal Kumari for the Respondent No.4.

None for the Respondents No.1,2,5&6.

Respondents No.1, 2, 5 & 6 have already been set ex-parte. Pleadings stand completed. **Matter is adjourned to 25.06.2024.**

IA (IBC)/771/2022

Present: Ld. Counsel Dr. K.V Srinivas for the Applicant.

Ld. Counsel Mr. Sachin Sharma for the Respondents No.1,3,4 &7.

None for the remaining Respondents.

Last opportunity is granted for filing of counter by the Respondents No.1,3,4&7 within 7 days. Rejoinder if any, may be filed within next 5 days.

Contd..

(2)

IA (IBC)/509/2023

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.
Ld. Counsel Dr. KV Srinivas for the Respondent.

Pleadings stand completed. **Matter is adjourned to 25.06.2024.**

Contempt .A (IBC)/06/2024

Present: Ld. Counsel Dr. KV Srinivas for the Applicant.
Ld. Counsel Mr. VVSN Raju for the Respondent.

For filing of counter, **matter is adjourned to 25.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)